GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.4042 TO BE ANSWERED ON 12.12.2019

Proposals on Minority Development Works

4042. SHRI DEEPAK BAIJ:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of proposals received by the Union Government from the Government of Chhattisgarh for minority development works during the last three years;
- (b) the amount of funds earmarked in this regard along with the action taken thereon, scheme-wise;
- (c) the reasons for pendency of the said proposals so far;
- (d) whether any time limit has been fixed for clearing the proposals;
- (e) if so, whether development works are held up due to the long time taken in clearing these proposals; and
- (f) if so, the manner in which the increased amount of cost is adjusted along with the other details in this regard?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) to (c)The Ministry of Minority Affairs implements the Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, in identified Minority Concentration Areas(MCAs) of the country with the objective of developing socio-economic assets and basic amenities in these areas. Under the said scheme, 05 Blocks of Jashpur District of Chhattisgarh have been identified as Minority Concentration Areas. During 2016-17 to 2018-19, proposals for construction of 938 units of different projects were received from the State of Chhattisgarh i.e. Haat Sheds, School Buildings, Water Supply projects, Hostels, Toilets and Additional Class Rooms (ACRs). Out of these, 247 units of different projects having Central Share of Rs.1616.13 lakh weresanctioned. The sanctioned projects include 22 School Buildings, 76 ACRs,12 Hostels, 58 Haat Sheds, 11 Water Supply Schemes and 68 Toilets. The remaining projects could not be approved due to non-admissibility/suitability of projects as per guidelines of the scheme. The details of the projects and decision of Empowered Committee are available in the minutes of the meeting uploaded http://www.minorityaffairs.gov.in/schemesperformance/multi-sectoral-development-programme/empowered-committee-minutes.
- (d): The proposals received from the States/UTs complete with all requisite documents are placed immediately before the Empowered Committee on PMJVK. The meetings of the Empowered Committee are held on a regular basis and its frequency depends on the proposals received from the States/UTs.
- (e): No Sir. As stated in reply to part (d) above, the proposals received from the States are considered by the Empowered Committee on priority. There is no delay in clearing such proposals.
- (f): Does not arise.